## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 711/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES:

Davakhar Infrastructure Pvt. Ltd. V/s ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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## ORDER CP No. 711/ 252(1)/NCLT/MB/MAH/2017

Company Application is allowed vide separate on imposing cost of

₹1,00,000/-. Sd/-

V. NALLASENAPATHY Member (Technical)

-----Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)